

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

C.P. (IB) No. 506/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company Under Section		SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.		
		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1- MANOJ BANTHIA, RCS. Applicants 1. Prantike Barai Adv J- Corp Debtor 2. Applicants Sikdar Adn J- Corp Debtor

6/11/2017. 8/11/2017.

ORDER

Ld. Pr. CS for the financial creditor and the Ld. Advocate corporate debtor is present.

Petitioner has filed copy of the bank statement but the same is not certified by the bank. Petitioner is directed to file supplementary affidavit annexing the certified copy of the bank statement. Respondent has not filed any reply.

List on 20/11/2017 for admission.

SI

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

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